

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 23
IA/632(AHM)2021
in
CP(IB) 379 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Central Bank of India
V/s
Octopus Papers Ltd

.....Applicant

.....Respondent

Order delivered on ..16/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Ms. Hirva Dave on behalf of Ld. Adv. Mr.
Jaimin R Dave
For the IRP/RP :
For the Respondent :

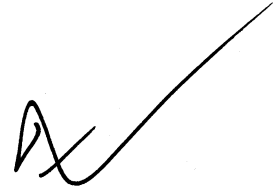
ORDER

Heard Learned Counsel for the Applicant.

The order is reserved.



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Rajeev